

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).3687/2023

[Arising out of impugned final judgment and order dated 04-01-2023 in WC No.24889/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

MADHURI SRIVASTAVA & ORS.

Respondent(s)

(IA No. 43463/2023 - APPLICATION FOR TAKING ON RECORD, IA No. 3730/2024 - EXEMPTION FROM FILING O.T., IA No. 43478/2023 - EXEMPTION FROM FILING O.T. AND IA No. 36357/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 15173/2023 (XI)

(IA No. 85027/2024 - APPLICATION FOR SUBSTITUTION AND IA No. 134383/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20107/2023 (XI)

(IA No. 209843/2024 - APPLICATION FILED INVOKING INHERENT & DISPENSING POWER AND IA No. 138186/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 15359/2023 (XI)

(FOR ADMISSION and IA No.134803/2023-EXEMPTION FROM FILING O.T.)

SLP(C) No. 20336/2023 (XI)

(IA No. 179250/2023 - EXEMPTION FROM FILING O.T.)

Date : 15-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.

For Respondent(s) : Mrs. Ritu Bhardwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR

M/S. Ars Associates, AOR
Mr. Ilesh Shukla, Adv.

Mr. Pawan Reley, AOR
Mr. Nitesh Ranjan, Adv.

Mr. Anil Kumar, AOR
Mr. Sodhi Singh, Adv.

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The learned counsel for the petitioners states that he has filed the rejoinder, however, the same is not part of the record.
2. List after two weeks.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)